

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. KAVERI

Criminal Appeal No(s). 984/2025

MOHAMMAD ABDULLAH AZAM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 203148/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 83585/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 04-09-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Lzafeer Ahmad B. F., AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed reply.

Original records of High Court and Trial Court have not been
received.

Let fresh reminder be issued.

List again on 27.10.2025.

KAVERI
Registrar

MG